

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 17th December, 2014

No.HC.VII-100(Pt.-IV)/2010/9267/A.### Hon'ble the High Court has been pleased to **exempt Smti. Chaya Rani Goswami, Principal Judge, Family Court No.1, Kamrup (Metro), Guwahati**, from attending the **National Conference of the Presiding Officers of Family Courts (P-887)**, scheduled to be held from **09.01.2015 to 11.01.2015** at the **National Judicial Academy, Bhopal** and has further been pleased to nominate **Smti. Mitali Thakuria, Additional District & Sessions Judge, FTC, Darrang, Mangaldoi** to attend the said Conference in place of **Smti. Chaya Rani Goswami**.

No.HC.VII-100(Pt.-IV)/2010/9268/A.### Hon'ble the High Court has been pleased to **exempt Shri Rajneesh Bora, Addl. Chief Judicial Magistrate, Dhemaji (working as Officer on Special Duty, Gauhati High Court, Guwahati)**, from attending the **National Conference of Judges of District Judiciary on "Commercial and Economic Laws" [P-889]**, scheduled to be held from **16.01.2015 to 18.01.2015** at the **National Judicial Academy, Bhopal** and has further been pleased to nominate **Shri Abhijeet Kumar Baruah, Additional Chief Judicial Magistrate, Hailakandi** to attend the said Conference in place of **Shri Rajneesh Bora**.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-IV)/2010/9269 - 9285/A** dated **17.12.2014**

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
 2. The Director, National Judicial Academy, Bhopal.
 3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
 4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to this Registry's letter vide Memo No. HC.VII-100(Pt.-IV)/2010/9147-9191/A, dated 09.12.2014)
- The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.
5. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
 6. **The District & Sessions Judge, Kamrup (M), Guwahati / Dhemaji.**
 7. **The District & Sessions Judge, Darrang, Mangaldoi / Hailakandi. He / she is requested to inform the nominated participant of his / her respective District accordingly.**
 8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
 9. Smti. Chaya Rani Goswami, Principal Judge, Family Court No.1, Kamrup (Metro), Guwahati
 10. Smti. Mitali Thakuria, Additional District & Sessions Judge, Darrang, Mangaldoi.
 11. Shri Rajneesh Bora, Addl. Chief Judicial Magistrate, Dhemaji (working as Officer on Special Duty, Gauhati High Court, Guwahati)
 12. Shri Abhijeet Kumar Baruah, Additional Chief Judicial Magistrate, Hailakandi

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

The nominated participants above are requested to furnish his / her full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). He / she is requested to intimate his travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. He / she is also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and an additional Rs. 300/- per day in case of spouse accompanies with the participant. Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about his / her departure for NJA Programme and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

He / she is to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in his / her respective State/Court and how this can be achieved and what are the drawbacks that he / she feels exist in his State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry his / her officially allotted Laptop while attending the programme.

12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of Gauhati High Court immediately.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
16. The CA to Registrar General, Gauhati High Court, Guwahati.


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